

STANDING ORDER

No. : २३ /S.O./2019/

Dated : 02.07.2019

In supersession of Order No. 20/S.O./2018 dt. 05.09.2018, issued earlier in this regard, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Alok Sharma**, Judge, Rajasthan High Court, Jaipur Bench, Jaipur as Incharge of Mediation at Rajasthan High Court, Jaipur Bench, Jaipur.

BY ORDER


REGISTRAR (ADMN.)

No.Gen/XV/31/2008/२१११

Dated : 02.07.2019

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to Hon'ble Mr. Justice Alok Sharma, Judge, Rajasthan High Court, Jaipur Bench, Jaipur.

—SD—
REGISTRAR (ADMN.)

No. Gen/XV/31/2008/ २११२

Dated : 02.07.2019

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.
02. The Registrar, (Admn./Vigilance/Examination/Rules/Classification/Judicial/CPC), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.
04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.
05. The Director, Rajasthan State Judicial Academy, Jodhpur.
06. All Sr. Deputy Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
07. The Joint Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
09. A.O.J., General Section, Rajasthan High Court, Jodhpur.
10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.


REGISTRAR (ADMN.)